types of motor cycles in use. Royal Enfield, Matchless, Triumph and B.S.A. Gradually we are trying to standardise on Royal Enfield and B.S.A. which have proved to be the best makes for our purpose, according to the trials held at Ahmednagar.

Oral Answers

SHRI B. RATH: May I know, Sir, I when was the first Royal Enfield motor ordered for and when was the B.SA. motor cycle ordered for? Is it not after 1951?

SHRI SATISH CHANDRA: Certain RoyaL Enfield motor cycles were used even during the war period.

SHRI B. RATH: That is pre-1947.

SHRI SATISH CHANDRA: Yes. Now, we had purchased about 500 Royal Enfield motor cycles in 1951-52 and 750 in 1952-53.

SHRI B. RATH: Is it not a fact that during the years 1947, 1948, 1949 and 1951 we did not purchase any Royal Enfield and B.S.A. motor cycles?

SHRI SATISH CHANDRA: During those years practically no motor eye were purchased at all. We had a large war-time accumulation. Just a few motor cycles, probably three or four, were purchased during the period 1947 to 1950.

SHRI B. RATH: Is it not a fact that during the year 1948-49 we purchased motor cycles and sp^are parts to the tune of Rs. 7 lakhs and during the year 1949-50 to the tune of Rs. 23,000 and then during 1950-51 we have purchased some more and during the years 1951-52 and 1952-53 we have purchased Royal Enfield and B.S.A.? Before that we were not purchasing them.

SHRI SATISH CHANDRA: We have not purchased any B.S.A. so far.

SHRI B. RATH: Is it not a fact that only during the last eight months we have started purchasing B.S.A. motor cycles, and not before that?

SHRI SATISH CHANDRA: I said that we had purchased 500 Royal Enfield motor cycles in 1951-52 and 750 in 1952-53. We propose to purchase 2,000 motor cycles this year. Some of these will be Royal Enfield and some B.S.A.

to Questions

SHRI B. RATH: Sir, may I know the I cycle company in Madras which supplies these motor cycles?

> SHRI SATISH CHANDRA: I do not know the name of the company. That is the concern of the Director General of Supplies. We place our orders on the Ministry of Works, Housing and Supply. They supply us.

SHRI B. RATH: Is it not one Madras Motors Ltd. which supplies these motor cycles?

(No reply.)

Mr. CHAIRMAN: Next question.

\*459. [The questioner (Shri B. V. Kakkilaya) was absent. For answer, vide col 3339 infra.]

## FLYING OF FRENCH MILITARY PLANES THROUGH INDIA

♦460. SHRI M. BASAVAPUNNAIAH : Will the Minister for DEFENCE be pleased to state whether permission has been granted to any French military plane to fly through India during the year 1953?

MINISTER **DEFENCE** THE FOR ORGANIZATION (SHRI MAHAVIR TYAGI): Yes, transit facilities are afforded to military aircraft of foreign countries on the basis of reciprocity. These facilities are either according to written agreements or convention. All foreign aircraft, other than scheduled services, are required to land at.Palam on entry from the west and at Dum Dum on entry from the east. This is required for customs inspections as well as inspections by the Civil Aerodrome Officer who checks the manifest of the aircraft. If after this checking, more detailed inspection is considered I necessary, this can be carried out.

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In October 1952, our permission was given for the passage through India of a number of French military aircraft on condition that they should not carry arms, ammunition or military personnel in uniform. No report has been received of the carriage of war-like stores by these aircraft.

SHRI B. RATH: Does the Government mean to say that, if army personnel in civilian dress travel by aeroplanes, then they are not considered to be defence personnel?

SHRI MAHAVIR TYAGI: If army personnel travel in mufti, then it is not for any Government to enquire and have reports from their police as to whether they Pre army personnel or civilians. Therefore, the general custom is that only the travel of military people in full uniform is prohibited.

SHRI RAJAGOPAL NAIDU: May I know the other countries with which we have got such reciprocal agreements?

SHRI MAHAVIR TYAGI: This reciprocal agreement, we have with all the countries.

SHRI RAJAGOPAL NAIDU: I want to know the other countries with which such reciprocal agreements exist.

SHRI MAHAVIR TYAGI: With practically every country.

SHRI B. RA'JH: May I know when this reciprocal agreement between France and India was arrived at?

SHRI MAHAVIR TYAGI: There is no written agreement. This is done under the 1945 understanding between the British Government and the French Government, and we have allowed that convention to subsist, and it is according to that convention that our courier aircraft which bring stores from the U.K. fly over French territory and they are given similar facilities by France.

SHRI B. RATH: On how many occasions has India had her military

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planes coming from the U.K. and flying over French territory during recent months?

to Questions

SHRI MAHAVIR TYAGI: Our courier aircraft go to the U.K. every month. Whenever we need, we send our military aircraft to the U.K.

SHRI B. RATH: Is it a fact that after the 22nd of this month French military aircraft are regularly passing through India?

SHRI MAHAVIR TYAGI: I have noinformation about the 22nd about which my friend is so sure. He may pass on his information to me and 1 will certainly enquire.

SHRI B. RATH: Is it not a fact that Armagnac aircraft which are operated by one French company called Sagada under the French Defence Ministry are going to have a regular service between Toulon and Saigon through Calcutta?

SHRI MAHAVIR TYAGI: I have no information about it.

SHRI T. V. KAMALASWAMY: Are these freighters, bombers or fighters? What sort of military aircraft are these?

SHRI MAHAVIR TYAGI: I am afraid I have no detailed information.

## REHABILITATION OF DEMOBILISED AND RETRENCHED PERSONNEL OF THE STATE FORCES OF RAJASTHAN

- ♦461. SHRI H. C. MATHUR: Will the Minister for DEFENCE be pleased to state:
- (a) how many out of the demobi lised and retrenched personnel of the tormer State Forces in Rajasthan have been re-employed or re-habilitated since integration; and
- (b) whether it is a fact that some Members of Parliament and the Sec-1 retary, Khatri Mahasabha, Rajasthan, '